NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/211/(IB)/2017

NAME OF THE PETITIONER(S)

: POLYHOSE INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: SAS AUTOCAM ENGINEERS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

The matter is called. No representation. The Petition is dismissed in default.

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(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tariq)
Member (Judicial)